

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-38/2022/10825/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Jitu Mani Barman,
District & Sessions Judge,
Goalpara.

Dated Guwahati, the th 15 November, 2023.

Sub:- **Casual leave.**

Ref:- Letter No. DJG/5202 Dated 30.10.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 30.10.2023**. The Civil Judge & Assistant Sessions Judge, Goalpara, in his absence, the Chief Judicial Magistrate, Goalpara, and in his absence, the in-charge CJM, Goalpara will remain in charge of your Court and Office in your absence.


Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-38/2022/10826/A, dated , 15-11-23

Copy to:

✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
